

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

C.P.(IB)/73(AHM)2021

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.06.2021

Name of the Company:

State Bank of India  
V/s  
Rishi Kamlesh Agarwal

Section:

95 of the Insolvency and Bankruptcy Code, 2016

**ORDER**

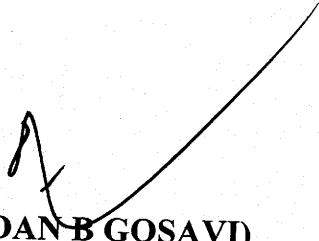
Learned Counsel Mr. G Aniruth Purusothaman appeared for the Petitioner.

The Petitioner has filed the application under Section 95 of the Insolvency and Bankruptcy Code.

We hereby direct Petitioner as well as Registry to serve **Notice** to the Respondent by speed-post as well as E-mail. The Affidavit of proof of service to be filed within two weeks.

Matter to appear for further consideration on 19.07.2021

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 7<sup>th</sup> day of June, 2021